

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:3321
ANSWERED ON:14.12.2011
COAL LINKAGE
Singh Shri Jagada Nand

Will the Minister of COAL be pleased to state:

- (a) whether unavailability of coal linkages is impeding the progress of setting up of power plants in various States;
- (b) if so, the details thereof;
- (c) the reasons for not providing coal linkages from the existing mines;
- (d) whether the Government proposes to provide coal linkages on priority basis from the existing coal mines to the States whose electricity production and consumption is less than the prescribed limit;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the details of the power projects in Bihar for which the Government proposes to make arrangements for granting coal linkages during the Twelfth Five Year Plan?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (c): In addition to other requisites like land, water, financial tie-up etc., non-availability of coal linkage is one of the factors affecting the progress of setting up of power plants in various States. During the last 10 years, the Standing Linkage Committee(Long Term) for Power has authorized linkages/Letter of Assurances for setting up various power projects in the country during 11th and 12th Plan period, involving capacity of 1,03,989 Mega Watt. Out of the approved capacity of 1,03,989 MW, it is estimated that about 40,000 MW capacity will be commissioned during the 11th Plan period and the balance capacity is envisaged to be commissioned during the 12th Plan period. The coal supplies to those projects, when commissioned, will be from the existing mines of Coal India Limited (CIL) and Singareni Collieries Company Limited (SCCL) and the envisaged production will not be sufficient to meet the full requirement of these projects.

(d) & (e): As per procedure, the inter-Ministerial Standing Linkage Committee (Long Term) for Power considers the proposals recommended by the Ministry of Power, taking into consideration the estimated additional capacity addition in the power sector, availability of coal etc. Standing Linkage Committee (Long Term) for Power does not provide linkages on priority basis to the States whose electricity production and consumption is less than the prescribed limit.

(f): All the applications received by the Ministry of Coal for setting up power projects in Bihar were forwarded to Ministry of Power for their comments/recommendations. Out of these applications, two cases have so far been recommended by Ministry of Power for the grant of coal linkages. These recommendations would be placed before the SLC (LT) for consideration.